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NATIONAL COMPANY LAW TRIBUNAL KOLKATA BENCH` KOLKATA

IA No.428/KB/2017 CP No.314/KB/2017

Present: Hon'ble Member (J) Shri Vijai Pratap Singh Hon'ble Member (J) Shri Jinan K.R

ATTENDANCE-CUM-ORDER SHEET OF THE HEARING ON 13th October 2017, 10.30 A.M

Name	of the Company	Kishore Kr Sen -Vs- Diana Cinetone Pvt Ltd	& Ors.	
Under Section		241		
SI. No.	Representa	nation of Authorized ative (IN CAPITAL ETTERS)	Appearing on behalf of	Signature with date

ORDER

None responded from either side.

List on 09/11/2017

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(Jinan K.R.) Member (J) (Vijai Pratap Singh) Member (J)